

Notice calling for claims, suggestions, views, comments etc from stakeholders within a period of 30 days on the draft notification related to Prohibition of use of carbide gas in ripening of fruits.

1. **F.No. Stds/F&VP/Notification(02)/FSSAI-2016.-** In Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011, in regulation 2.3, in sub-regulation 2.3.5 relating to “Prohibition of use of carbide gas in ripening of fruits”, after the paragraph the following shall be inserted, namely:-

“However, fruits may be artificially ripened by use of Ethylene gas at a concentration upto 100ppm (0.01%) depending upon the crop, variety and maturity.”